

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 107**  
**(IB)-452(ND)2017**  
**IA/101/2021 & IA/5039/2020**

**IN THE MATTER OF:**

**Power2sme Pvt. Ltd.**

...

**Applicant/Petitioner**

**Versus**

**JV Strips Ltd. & Ors.**

...

**Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 18.01.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:** Mr. Gaurav Sarkar, Adv. for Liquidator, Adv. Shashwat Anand for Liquidator Mr. Debashis Nanda

**ORDER**

**IA/101/2021:** It is the 7<sup>th</sup> Progress Report. The same is taken on record with just exceptions.

With this, **the present IA stands closed.**

**IA/5039/2020:** Notice be issued upon the Respondent by all modes including the E-Mail ID of the Respondent. Affidavit of service must be filed within a week from today. Reply be filed if any, within a week from the date of the receipt of the notice.

List the matter on 23.02.2021.

- Sd -

**(L. N. GUPTA)**  
**MEMBER (T)**

- S. d -

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**